



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/16	TP 41/17	Hearing	433(e) / 433(f)	IJM Concrete Products Pvt. Ltd. Hyderabad, Telangana Vs Vasoo Builders Pvt. Ltd., Bengaluru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NARASIMHAN 9108980980	PETITIONER	
2.	KAMPRASAD M.S. M/s. LAKSHMI KUMARANY SRIDHARAN 9886223704.	PETITIONER	

Counsel for petitioner is present. He reported that he had filed reply. Counsel for petitioner is directed to file a memo about compliance. Counsel reported that he has filed a memo with correct address of the respondent.

Registry to prepare notice and the counsel for petitioner is directed to collect the notice from the Registry and serve on the respondent.

List it on 30.08.2017.


MEMBER (J)


MEMBER (T)